

لئے ہوتے ہیں - باہر جانے کے لئے نہیں ہوتے - چار پانچ برس ہوئے شیڈول کاسٹ سلیکشن بورڈ نے یہ سناراش کی تھی اور گورنمنٹ نے اسے منظور کیا تھا -

[Maulana Azad: I have just now said that the general overseas scholarships scheme was open to all, under which candidates were selected on the basis of merit. In addition there is another scheme only for scheduled castes. Under this scheme scholarships are granted only for higher education within India, and not for abroad. The Scheduled Castes Selection Board made this recommendation about four years ago and it was accepted by the Government of India.]

श्री पी० एन० राजभोज : मैं यह पूछना चाहता हूँ

[Shri P. N. Rajabhoj: I want to know.....]

Mr. Speaker: Order, order. The hon. Member is not entitled to argue here. I do not allow this question to go on. He should not carry on argument in that manner. Next question now.

Shri P. N. Rajabhoj: We have not understood what the hon.

Mr. Speaker: The hon. Member, to my mind, has prejudiced himself. He kept on standing, in spite of my asking him to resume his seat. He persisted and kept on standing. I am not going to encourage that kind of attitude on the part of the hon. Member. In fact, I had half a mind to allow his point and request the hon. Minister to ask the Deputy Minister to answer the question. But he persists in a conduct, by which no proceedings of this House can be conducted.

Shri Veeraswamy: Some gist may be given, Sir.

Mr. Speaker: I know. But the proceedings must be conducted in a dignified manner. There are so many questions here. The House is interested in a number of questions. The hon. Members may be interested in a few questions. But the point is that all questions have to be taken as far as possible. Members are clearly entering into an argument. Argument is not permissible on Questions. They

must ask for information and the moment the next Question is called, they must resume their seats. And the only remedy in my hands is not to call upon those Members again to put any supplementaries if they persist in that manner.

Shri H. N. Mukerjee: May I raise a point of order, Sir?

Mr. Speaker: No.

CENTRAL ADVISORY BOARD OF EDUCATION

*565. Pandit Lingaraj Misra: (a) Will the Minister of Education be pleased to state whether it is a fact that the Central Advisory Board of Education had recommended the abolition of the practice of realising Capitation Fees for admission of students into Educational Institutions from States other than those running or aiding such Institutions?

(b) If so, has the recommendation of the Central Advisory Board been accepted and acted upon by all the States of the Union?

(c) If not, what steps have been taken by Government to give effect to the recommendation of the Central Advisory Board of Education?

The Parliamentary Secretary to the Minister of Education and Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) Yes.

(b) and (c). The majority of the States have accepted the recommendation and the matter is under discussion with the few that have not so far finally agreed.

Pandit Lingaraj Misra: Is the hon. Minister aware that in some educational institutions the amount of fees charged exceeds even Rs. 200 a month?

Shri K. D. Malaviya: The States which have not yet agreed may be charging exorbitant amounts—the hon. Member probably knows more about it. But as I said, the matter is under discussion and we are trying to persuade such States to abolish this fee.

ALL INDIA COUNCIL FOR TECHNICAL EDUCATION

*566. Shri B. Shiva Rao: Will the Minister of Education be pleased to state:

(a) the personnel and functions of the All India Council for Technical Education;

(b) the number and places of meetings held by the Council during the years 1950-51 and 1951-52; and

(c) the action taken by Government on the recommendations of the Council?

مہسٹر آف ایجوکیشن، نیچرل

و سوسز ایڈٹ سائنٹیفک رسرچ (مولانا

آزاد) : (اے) گورنمنٹ نے جو ریزولوشن

اس بارے میں منظور کیا تھا اس کی

ایک کاپی ہاؤس کی تہیل پر رکھ دی

گئی ہے۔ اس سے حال معلوم ہو جائیگا۔

پرائی کونسل کی مدت ۲۹ اپریل

۱۹۵۲ کو ختم ہو گئی تھی۔ اس سے

ضروری ہو گیا تھا کہ نئی کونسل بنائی

جائے۔ نئی کونسل بنائی جا رہی ہے۔

لیکن کن کن آدمیوں کو اس میں لیا

جائے گا اس پر ابھی سوچ وچار کیا

جا رہا ہے۔

(بی) کلکتہ میں دو میٹنگیں ہوئی

تھیں۔

(سی) ایک اسٹیٹمنٹ ہاؤس کی

تہیل پر رکھ دیا گیا ہے۔

[The Minister of Education and Natural Resources and Scientific Research (Maulana Azad): (a) A copy of the Government Resolution establishing the All India Council for Technical Education, which *inter alia* gives the functions of the Council is laid on the Table of the House. (See Appendix III, annexure No. 35.)

The personnel of the Council is not yet complete as the term of the old Council came to an end on the 29th April 1952, and the new Council is now in the process of being formed.

(b) Two meetings were held at Calcutta.

(c) A statement giving the information is laid on the Table of the House. (See Appendix III, annexure No. 36.)

Shri B. Shiva Rao: May I ask whether in reconstituting this Council

my hon. friend will bear in mind the needs and interests of the different States and not allow any single State to dominate the proceedings of the Council?

مولانا آزاد: ہاں، یہ بات ضرور

گورنمنٹ کے سامنے رکھی۔

[Maulana Azad: Yes, the Government will bear this in mind.]

Shri S. N. Das: क्या मैं जान

सकता हूँ कि आल इंडिया काउंसिल आफ

टेकनिकल एजुकेशन ने जो एक तत्रवीज

की थी कि उस को स्टेटूटरी पावर्स दी जायें,

उस के बारे में गवर्नमेन्ट ने क्या फ़ैसला

किया।

[Shri S. N. Das: May I know what decision the Government of India have taken with regard to the proposal of the All-India Council of Technical Education that they be given statutory powers?]

مولانا آزاد: گورنمنٹ نے غور کیا۔

لیکن وہ تجویز اس نے مناسب نہیں

سمجھی۔

[Maulana Azad: The Government considered this proposal but did not find it suitable.]

EXPORT OF MONAZITE SAND

*567. Shri T. K. Chaudhuri: Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) what income the Travancore Government used to make from export and utilisation of monazite sand deposits before independence;

(b) how many factories were working and how many labourers they employed;

(c) what amount of raw materials or finished products were exported to foreign countries, and what was the value of these materials; and

(d) what has happened to these factories after independence?

The Parliamentary Secretary to the Minister of Education and Natural Resources and Scientific Research (Shri K. D. Malaviya): The following information has been furnished by